

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No.: 1412 of 2023/Psy

Dated: 05/12/2023

In the interest of administration and smooth functioning of the Courts, the following transfers and postings of Section Officers, Head Assistants, Senior Assistants, System Officer, Data Entry Operator & Junior Assistants in the Subordinate Judiciary of UT of J&K and Ladakh are hereby ordered:

1. Sh. Raja Mohammad Ali Khan, Section Officer (Adm), in the Court of Principal District & Sessions Judge, Kupwara and Sh. Abdul Majid Moona, Section Officer (Reader), in the Court of Additional District & Sessions Judge, Ganderbal are directed to swap their place of postings.
2. Sh. Sheikh Manzoor-ul-Hassan, Section Officer (Reader), in the Court of 1st Additional District & Sessions Judge, Baramulla is transferred and posted as Section Officer (Reader) in the Court of Principal District & Sessions Judge, Kupwara against the available vacancy.
3. Sh. Abdul Rashid Bhat, Section Officer (Record), in the Court of Pr. District & Sessions Judge, Srinagar and Sh. Syed Mudasir Nazir, Section Officer (Reader), in the Court of Additional District & Sessions Judge, Handwara are directed to swap their place of postings.
4. Sh. Reyaz Ahmad Rather, Section Officer (Adm), in the Court of Pr. District & Sessions Judge, Kulgam and Sh. Tahir Hussain Sumbli, Section Officer (Reader), in the Court of Pr. District & Sessions Judge, Anantnag are directed to swap their place of postings.
5. Sh. Basher Ahmad Pujoo, Section Officer (Adm), in the Court of Pr. District & Sessions Judge, Baramulla is directed to work as a Section Officer (Reader) in the Court of 1st Additional District & Sessions Judge, Baramulla in addition to his own work.
6. Sh. Peer Faiz Mohd, Head Assistant (Reader) in the Court of Special Mobile Magistrate (Sub Judge Level), Kargil is attached in the Court of Pr. District & Sessions Judge, Kulgam. However, he shall continue to draw his salary from the Court of Special Mobile Magistrate (Sub Judge Level), Kargil.
7. Ms. Masrat Jan, Head Assistant (Nazir) in the Court of Munsiff, Sumbal and Sh. Mehraj-ud Din Rather, Head Assistant (Reader) in the Court of Chief Judicial Magistrate, Bandipora are directed to swap their place of postings.
8. Ms. Shazia Ali Munshi, Head Assistant (Head Record keeper) in the Court of Principal District & Sessions Judge, Pulwama and Sh. Fayaz Ahmad Sheikh, Head Assistant (Head Record keeper) in the Court of Principal

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District & Sessions Judge, Srinagar are directed to swap their place of postings.

9. Sh. Satnam Singh , Head Assistant (Head Record Keeper) in the Court of Pr. District & Sessions Judge, Kargil and attached with JKIAC, High Court Wing, Srinagar is transferred and posted as Head Assistant, Nazir in the Court of Pr. District & Sessions Judge, Kupwara vice Sh. Abass Ahmad Mir.
10. Sh. Abass Ahmad Mir, Head Assistant, Nazir in the Court of Pr. District & Sessions Judge, Kupwara is transferred and posted as Head Assistant (Accountant) in the Court of Pr. District & Sessions Judge, Anantnag vice Sh. Jitendar Pal Singh.
11. Sh. Jitendar Pal Singh, Head Assistant (Accountant) in the Court of Pr. District & Sessions Judge, Anantnag is transferred and posted as Head Assistant (Nazir) in the Court of Munsiff, Tangdhar against the available vacancy. However, he shall be attached with the Court of 3rd Additional District & Sessions Judge, Srinagar and look after the work of Head Assistant (Nazir).
12. Sh. Shafat Hussain Buchh, Head Assistant (Nazir) in the Court of 3rd Additional District & Sessions Judge, Srinagar is transferred and attached with JKIAC, High Court Wing, Srinagar. However, he shall continue to draw his salary from the Court of 3rd Additional District & Sessions Judge, Srinagar.
13. Sh. Arshid Ahmed Mir, Sr. Assistant (Civil Clerk) in the Court of Principal District & Sessions Judge, Kargil is transferred and attached in the Court of Pr. District & Sessions Judge, Anantnag. However, he shall continue to draw his salary from the Court of Principal District & Sessions Judge, Kargil.
14. Sh. Irshad Ahmad Banday, Sr. Assistant (MACT Clerk) in the Court of Principal District & Sessions Judge, Kargil is transferred and attached in the Court of Pr. District & Sessions Judge, Srinagar. However, he shall continue to draw his salary from the Court of Principal District & Sessions Judge, Kargil.
15. Sh. Latief-ul- Aziz Sheikh, Sr. Assistant (Civil Clerk) in the Court of Chief Judicial Magistrate, Kargil is transferred and attached in the Court of Pr. District & Sessions Judge, Pulwama. However, he shall continue to draw his salary from the Court of Chief Judicial Magistrate, Kargil.
16. Ms. Rifat Banday, Senior Assistant (Reader) posted in the Court of District Mobile Magistrate, Sopore is transferred and posted as Senior Assistant (Reader) in the Court of Munsiff/Sub-Registrar, Srinagar vice Sh. Mushtaq Ahmad Rather.
17. Sh. Mushtaq Ahmad Rather, Senior Assistant (Reader) in the Court of Munsiff/Sub-Registrar, Srinagar is transferred and posted as Senior

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Assistant (Reader) in the Court of District Mobile Magistrate, Sopore vice Ms. Rifat Bandy.

18. Sh. Mohd Maqbool Ganai, Senior Assistant (Record Keeper) in the Court of Principal District & Sessions Judge, Kupwara is transferred and posted as Senior Assistant (Civil Clerk) in the Court of Chief Judicial Magistrate, Bandipora against the available vacancy.
19. Sh. Mohd. Yousuf Naikoo, Senior Assistant (Nazir) in the Court of Munsiff, Kupwara and Sh. Javid Ahmad Wani, Senior Assistant (Reader) in the Court of Munsiff, Dangiwachha are directed to swap their place of postings.
20. Ms Maryam Jhangir, Senior Assistant (Criminal Clerk) in the Court of Additional District & Sessions Judge, Ganderbal and Ms. Masrat Rashid, Senior Assistant (Criminal Clerk) in the Court of Chief Judicial Magistrate, Budgam are directed to swap their place of postings.
21. Ms Tabasum Ahsan, Senior Assistant (Reader) in the Court of Munsiff, D. H. Pora and Sh. Irshad Ahmad Wani, Senior Assistant (Civil Clerk) in the Court Chief Judicial Magistrate, Shopian are directed to swap their place of postings.
22. Sh. Jahangir Qayoom, System Officer in the Court of Pr. District & Sessions Judge, Kargil shall be for 03 months attached in the Court of Pr. District & Sessions Judge, Ganderbal. However, he shall continue to draw his salary from the Court of Chief Judicial Magistrate, Kargil and shall also look after the work of e-Courts of District Kargil through remote.
23. Sh. Irshad Akbar Moon, Data Entry Operator in the Court of Pr. District & Sessions Judge, Kargil shall be for 03 months attached in the Court of Pr. District & Sessions Judge, Baramulla. However, he shall continue to draw his salary from the Court of Chief Judicial Magistrate, Kargil and shall also look after the work of e-Courts of District Kargil through remote.
24. Sh. Mohd Iqbal Wani, Junior Assistant (Criminal Clerk) in the Court of Munsiff, Sumbal is transferred and posted as Junior Assistant (Copyist) in the Court of Additional Special Mobile Magistrate (Munsiff Level), Beerwah against the available vacancy.
25. Ms Uzma Jan, Junior Assistant (Copyist) in the Court of Pr. District & Sessions Judge, Shopian is transferred and posted as Junior Assistant (Criminal Clerk) in the Court of Special Mobile Magistrate (Sub Judge Level), Pulwama against the available vacancy.
26. Sh. Naiemul Hassan Malla, Junior Assistant (Criminal Clerk) in the Court of Munsiff, Budgam is transferred and posted as Junior Assistant (Copyist) in the Court of Munsiff, Pulwama against the available vacancy.
27. Sh. Ovais Makhmoor, Junior Assistant (Civil Clerk) in the Court of Munsiff, Qazigund is transferred and posted as Junior Assistant (Copyist) in the Court of Munsiff, Dooru against the available vacancy.

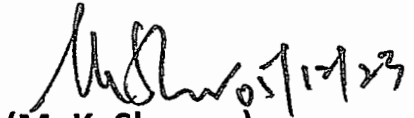
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28. Ms Sania Ayoub, Junior Assistant (Civil Clerk) in the Court of Munsiff, Chadoora is transferred and posted as Junior Assistant (Copyist) in the Court of Additional Special Mobile Magistrate (Munsiff Level), Awantipora against the available vacancy.
29. Ms Sadia Sakeena Rafiq, Junior Assistant (Judicial Clerk) in the office of Tehsildar, Sumbal is transferred and posted as Junior Assistant (Criminal Clerk) in the Court of Munsiff, Budgam vice Sh. Naiemul Hassan Malla.
30. Ms Toiba Ashraf, Junior Assistant (Civil Clerk) in the Court of Munsiff, Pulwama and Ms, Snober Ali, Junior Assistant (Record Keeper) in the Court of Pr. District & Sessions Judge, Shopian are directed to swap their place of postings.

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.


(M. K. Sharma)

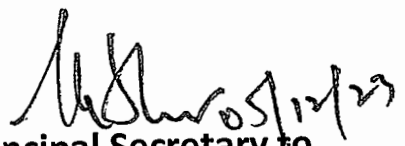
**Principal Secretary to
Hon'ble the Chief Justice.**

No:- 1226-35/Reg-643

Dated:- 05/12/2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
..... for information.
4. Pr. District & Sessions Judge, Srinagar, Ganderbal, Kupwara, Kulgam, Anantnag, Baramulla, Kargil, Pulwama, Budgam and Shopian.
5. All the Presiding Officers of the respective Courts mentioned in the above order.
6. Tehsildar, Sumbal.
..... for information & necessary compliance.
7. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
8. Director Finance, High Court of J&K and Ladakh for information.
9. Chief Librarian, High Court Wing, Jammu / Srinagar.
10. Order file.


**Principal Secretary to
Hon'ble the Chief Justice**